

S.No.	Office	Time taken as of 02.12.94
9	Cochin	42 days
10	Delhi	18 days
11	Goa	34 days
12	Guwahati	34 days
13	Hyderabad	48 days
14	Jaipur	49 days
15	Jalandhar	117 days
16	Kozhikode	74 days
17	Lucknow	128 days
18	Madras	39 days
19	Nagpur	30 days
20	Patna	53 days
21	Trichy	47 days
22	Trivandrum	36 days
23	Jammu	120 days

[English]

V.D.R.L. Antigen

1742. SHRIMATI MALINI BHATTACHARYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the department of Serologist and Chemical Examiner in Calcutta is producing VDRL Antigen;

(b) whether their production is certified by W.H.O.;

(c) whether any private companies are also allowed to market VDRL antigen;

(d) if so, whether some of this has been found sub-standard;

(e) whether department of Serologist and Chemical Examiner is being encouraged to produce sufficient VDRL antigen in the country; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) (a) & (b) Yes, Sir.

(c) Yes, Sir. Certain private companies are marketing VDRL Antigen. Some of the State Drug Controllers are granting licences for the manufacture of VDRL Antigen.

(d) The Government have not come across any such information of complaint of the sub-standard quality of VDRL Antigen.

(e) & (f) The department of the Serologist and Chemical Examiner is participating in the AIDS Control Programme under the National AIDS Control Organisation (NACO). VDRL antigen is the most important diagnostic reagent connected with the problem of STD. The supply of VDRL antigen is produced by this department is received by seventy institutions all over the country.

[Translation]

Homoeopathic Medicines

1743. SHRI SANTOSH KUMAR GANGWAR:
SHRI SATYA LEO SINGH:
SHRI RAMPAL SINGH:
SHRI GIRDHARI LAL BHARGAVA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have recently issued a notification that any Homoeopathic medicine containing more than 12 per cent of ethyl alcohol could not be sold in more than 30ml packings;

(b) if so, whether it has an adverse effect on prices and availability of homoeopathic medicines;

(c) if so, whether the Government propose to reconsider its decision in this regard; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) Through the Gazette notification GSR No. 108 (E) dated 22nd February, 1994 the Government have prohibited packing and sale of Homoeopathic medicines containing more than 12% ethyl alcohol in a packing of bottles of more than 30 ml but permitted to sell the same to Hospitals and Dispensaries in packings upto 100 ml.

(b) A few representations received from Homeopathic trade pointed out about possible increase in the prices and subsequent shortage of Homeopathic medicines.

(c) & (d) The matter is subjudice.

[English]

Warning on Cigarette Packets

1744. SHRI BALRAJ PASSI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to make changes in statutory warning on Cigarette packets;

(b) if so, whether any decision has been taken in this regard;

(c) if so, the details thereof; and

(d) by when the changes are likely to come into effect?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (d) It has been decided to bring a comprehensive legislation which would inter alia include specific provisions regarding statutory warnings on packages of various tobacco products.